

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.12.2023**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 5557 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) No. 122 of 2023	Shashank Gupta & Ors. Vs. Pristine Infracon Pvt. Ltd. & Ors.	Vivek Sharma
<b>2.</b>	I.A. No. 5581 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) No. 154 of 2017	Smt. Hema Dhapola & Anr. Vs. Nirvan Hospitals Pvt. Ltd. & Ors.	Saurabh Kalia
<b>3.</b>	I.A. No. 5584 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 671 of 2023	Teco Industries & Ors. Vs. Manish Buchasia Resolution Professional of Superdrawn Wires P. Ltd. & Anr.	Gaurav Nair
<b>4.</b>	I.A. No. 5585 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Asian Diamond BVBA Vs. DA Jewels Pvt. Ltd.	Manu Aggarwal
<b>5.</b>	I.A. No. 5587 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Pooja Bahry Vs. Uttar Pradesh Rajkiya Nirman Nigam Ltd. & Anr.	Abhishek Anand
<b>6.</b>	I.A. No. 5588 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Sandeep Gupta Vs. Rajiv Bajaj	Avinash Yadav

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**Assistant Registrar**